

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Yes Sir.

(c) The survey has been completed and gauge conversion work on the above routes has already been taken up.

[Translation]

Conversion of Metre Gauge Lines into Broad Gauge

1897. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of RAILWAYS be pleased to state:

(a) the total length of railway line in kilometres converted from metre gauge to broadgauge during the last five years and the State-wise length of railway line in kms. so converted; and

(b) the total length of railway line in Rajasthan converted from metre-gauge to broadgauge other than strategic reasons?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) A total of 550 km MG lines have been converted to BG during the last 5 years. The details are as under:—

- | | |
|-----------------------------------|--------|
| (1) Suratgarh-Bikaner 178 Km-- | } U.P. |
| Rajasthan | |
| (2) Moradabad—Ramnagar }
78km. | |
| (3) Bhatni—Varanasi }
164 km | |
| (4) Guntur—Macherla 130 km-- | |
| Andhra Pradesh | |

(b) No line has been converted in Rajasthan on other than strategic considerations during last 5 years.

[English]

Coal Projects during Seventh Five Year Plan

1898. SHRI BASU DEB ACHARIA: Will the Minister of COAL be pleased to state:

(a) the number of projects sanctioned during the Seventh Five Year Plan to different subsidiaries of Coal India Ltd.;

(b) the details of the progress and implementation of these projects; and

(c) the details of new projects the Government propose to sanction during the current financial year?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. P. NYAMAGOUDA): (a) The number of coal mining projects, each costing Rs. 2.0 crores and above, sanctioned between 1-4-85 and 31-3-90 to different subsidiaries of Coal India Ltd., are 212 envisaging a coal production capacity of 153.48 mill. ty. per annum on completion of these projects. Sanctioned capital outlay of these projects are Rs. 6659.98 crores. Subsidiary-wise details are given in the attached Statement-I.

(b) Out of 212 projects sanctioned in CIL during the Seventh plan period, 67 have since been completed. Out of the balance 145 projects, 87 are on schedule, 50 are delayed and 8 are suspended/withdrawn. Subsidiary-wise details of progress of implementation are given in the attached Statement-II.

(c) During the current financial year (1991-92), the projects listed under are in advanced stages of appraisal at the Government level for investment decisions and are likely to be sanctioned:—

(i) Bakulia U/G,	FCL	(0.96 mty)
(ii) Ananta-OC,	SECL	(4.0 mty)
(iii) Kalinga Integrated Mine-cum-Beneficiation project	SECL	(8.0 mty)

(iv)	Lakhanpur-OC,	SECL	(5.0 mty)
(v)	Samleshwari-OC,	SECL	(3.0 mty)
(vi)	K.D. Hesalong-OC, Expansion	CCL	(4.5 mty)
(vii)	Jharkhand-OC,	CCL	(1.0 mty)
(viii)	Parej-OC,	CCL	(1.75 mty)
(ix)	Dudhichua-OC, Expansion	NCL	(10.6 mty)
(x)	Bina Mine II-OC,	NCL	(1.8 mty)
(xi)	Ukni-OC,	WCL	(1.1 mty)
(xii)	Mugoli-OC,	WCL	(0.75 mty)
(xiii)	Gondegaon-OC,	WCL	(0.50 mty)

STATEMENT I*Coal Mining projects sanctioned between 1-4-85 and 31-3-90*

<i>Company</i>	<i>Projects sanctioned (Total No.)</i>	<i>Capacity (mty)</i>	<i>Sanctioned capital (Rs. crores)</i>
E.C.L.	37	31.26	1739.54
B.C.C.L.	46	13.92	449.76
C.C.L.	37	29.85	1224.89
N.C.L.	8	29.30	1645.42
W.C.L.	35	15.43	686.00
S.E.C.L.	49	33.72	914.37
Total	212	153.48	6659.98

STATEMENT II*Status of implementation of Mining projects as on 1-4-91, sanctioned during the Seventh Plan Period*

<i>Company</i>	<i>Project sanctioned</i>	<i>Project completed</i>	<i>Project on schedule</i>	<i>Project delayed</i>	<i>Project withdrawn/suspended</i>
E.C.L.	37	7	17	10	3
B.C.C.L.	46	11	16	17	2
C.C.L.	37	18	15	4	..
N.C.L.	8	4	2	2	..
W.C.L.	35	8	18	8	1
S.E.C.L.	49	19	19	9	2
CTL	212	67	87	50	8